

2.  
**CHAPTER I**

**Introduction**

**BACKGROUND ON HANDBOOK**

This is a handbook on providing as guide for the use of the Government officials and the public. The content has been prepared to supply the information relating to various Governmental activities being taken up by Law Department. It includes various information like the duties, functions, powers of the officers in Law Department, it also provides information on the establishment and staff. For requirement of the general public that applies for information such important and relevant files, documents, office letters are also being provided in this handbook.

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**OBJECTIVES**

The main objective of this handbook is for providing information to citizens and use by the Government in pursuance of the Right to Information, Act 2005.  
(Central Act No. 22 of 2005)